

(b) how many of them are manufacturing milk powder; and

(c) what is the quantity of milk powder manufactured by those plants?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c). Information is being collected and will be laid on the Table of the House.

PAKISTANI FIRING ON KASHMIR BORDER NEAR URI

4. SHRI DAHYABHAI V. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there was continuous firing for over six hours on June 22, 1959 from Pakistan side on the Kashmir border near Uri;

(b) whether it is a fact that Indian soldiers who were drawing water from a spring, were hit by the heavy shower of bullets; and

(c) whether any soldiers were killed and if so, what action Government have taken in the matter?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). On June 22, 1959, at 1650 hrs, a water drawing party consisting of 10 Other Ranks which was on its way to draw water from a water point on our side of the ceasefire line in the Uri sector was fired at by PAK/POK troops. The firing on our party and a picquet continued intermittently with rifles and a light machine-gun till 2230 hrs. Our party did not return the fire.

(c) No soldier was killed but two Other Ranks, one of them armed with a rifle and carrying some ammunition, were taken away by PAK/POK troops.

A cease-fire violation complaint was lodged with the U. N. Field Observer Team. After investigating the matter, the Chief Military Observer has awarded a Violation against Pakistan Armed Forces and also held them responsible for the early return of the two Indian soldiers together with the rifle and ammunition carried by one of them when captured.

Our High Commissioner in Karachi has been instructed to take up the matter with the Government of Pakistan and to ask for the immediate return of the two soldiers together with the rifle and ammunition carried by one of them.

AMOUNT PROVIDED FOR ANDHRA PRADESH FOR CENTRAL SECTOR OF THE SECOND FIVE YEAR PLAN

5. SHRIMATI SEETA YUDHVIR: Will the Minister of PLANNING be pleased to state the amount provided for Andhra Pradesh for the implementation of the Central Sector of the Plan for that State in the first four years of the Second Five Year Plan?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): It is not generally possible to apportion by States and Territories the expenditure incurred by the Central Government on projects undertaken directly by the Ministries.

COMPULSORY LIFE INSURANCE SCHEMES

6. SHRI MAHESWAR NAIK: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that compulsory life insurance schemes to mobilize small savings are under the consideration of the Planning Commission and the National Development Council;

(b) what categories of sources of income are likely to be tapped under the schemes; and

(c) what is the estimate of resources thus sought to be raised?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) Wider extension of life insurance is one of the items under study in connection with the estimation of resources for the Third Plan. The merits and demerits of compulsion will be taken into account while formulating proposals in this regard.

(b) and (c). No conclusions have so far been reached.